

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) There is no information to suggest that USA is considering making available nuclear weapons, know-how and resources in order to make Pakistan a nuclear power.

(b) Our Atomic Energy Policy is aimed at utilising this energy for peaceful purposes.

**Alleged threat to Pradhan of A'ipur Village**

405. SHRI IBRAHIM KALANIYA:  
SHRIMATI SAROJ KHA-  
PARDE:

Will the Minister of HOME AF-  
FAIRS be pleased to state:

(a) whether it is a fact that Pra-  
dhan of village A'ipur, Delhi and  
others were beaten by some unsocial  
elements of the same village on the  
6th March, 1981 and threatened with  
dire consequences;

(b) if so, what are the details in  
this regard and what is the number of  
persons arrested in this connection;  
and

(c) what steps Government have  
taken or propose to take in the mat-  
ter?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):

(a) and (b) No Sir. On the other  
hand according to the Police the vil-  
lage Pradhan and his companions  
beat Shri Kishan and his mother. A  
Case FIR No. 65, dated 6-3-81 u/s 147/  
148/149/452/308 IPC, Police Station  
Aipur has been registered. The vil-  
lage Pradhan and others were arrested  
and later released on bail.

(c) The investigation of the case is  
in hand and the case will be challan-  
ged after completion of the investiga-  
tion.

**Findings of Vaidialingam Committee**

406. SHRI DHARMAVIR:

SHRI J. K. JAIN:

SHRI KALPNATH RAI:

SHRI SAT PAUL MITTAL:

SHRI ROSHAN LAL:

SHRI MOHENDRA MOHAN  
MISHRA:

SHRIMATI MANORMA PAN-  
DEY:

SHRI BUDDH PRIYA  
MAURYA:

SHRI BALRAM DAS:

SHRIMATI SAROJ KHAPA-  
RDE:

SHRI NARENDRA SINGH:

SHRI PIARE LAL KUREEL  
URF PIARE LAL TALIB  
UNNAVI:

Will the Minister of HOME AF-  
FAIRS be pleased to state:

(a) what action has been made on  
the findings of the Vaidialingam Com-  
mittee with regard to the charges of  
corruption and other malpractices  
against the members of the family of  
the former Prime Minister, Shri  
Morarji R. Desai;

(b) whether any case has since been  
referred to the Central Bureau of In-  
vestigation or any other authority for  
further investigations into the above  
charges; and

(c) if so, what are the details  
thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
AND IN THE DEPARTMENT OF  
PARLIAMENTARY AFFAIRS (SHRI  
P. VENKATASUBBAIAH): (a) The  
Government have not so far arrived at  
a decision on the follow-up action to  
be taken on the Report of Justice C. A.  
Vaidialingam.

(b) No, Sir.

(c) Does not arise.